

[Placed in Library *See* No. LT-7034/88]

Annual Report of and Review on Bureau of Indian Standards, New Delhi, for 1987-88

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L.BAITHA): I beg to lay on the Table:

- (1) A copy of the Annual Report (Hindi and English versions) of the Bureau of Indian Standards, New Delhi, for the year 1987-88 along with Audited Accounts, under section 23 of the Bureau of Indian Standards Act, 1986.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Bureau of Indian Standards, New Delhi for the year 1987-88.
[Placed in Library *See* No. LT 7035/88]
- (3) A statement (Hindi and English versions) correcting the reply given on the 30th November, 1988 to Unstarred Question No. 2791 by Shri K. Mohandas regarding Import and requirement of Coconut Oil.
[Placed in Library, *See* No. LT-7036/88]

Notification under Employees' State Insurance Act, and Annual Report of Employees' Provident Fund Organisation for 1987-88.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHA KISHAN MALAVIYA) : I beg to lay on the Table:-

- (1) A copy of the Employees' State

Insurance Corporation Group 'C' and 'D' (para -medical) posts Recruitment (Amendment) Regulations, 1988 (Hindi and English versions) published in Notification No. A-12/11/3/78-Estt. I.Col II in Gazette of India dated the 10th September, 1988 under sub-section (4) of section 97 of the employees, State Insurance Act, 1948.

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- (2) A copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organisation for the year 1987-88.

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12.15 hrs.

MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday, the 30th November, 1988, adopted the following motion in regard to the Committee on Public Accounts:-

" That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate one member from Rajya Sabha to associate with the Committee on Public Accounts of the Lok

Sabha for the unexpired portion of the term of the Committee *vice* Shri Kalpnath Rai who ceased to be any member of the Committee on his appointment as a Minister of State, and do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, Shri Jagesh Desai, Member, Rajya Sabha, has been duly elected to the said Committee.'

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 3rd December, 1988, agreed without any amendment to the National Highways Authority of India Bill, 1988, which was passed by the Lok Sabha at sitting held on the 29th November, 1988."

(iii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 5th December, 1988, agreed without any amendment to the Sixth Schedule to the Constitution (Amendment) Bill, 1988, which was

passed by the Lok Sabha at its sitting held on the 29th November, 1988."

(iv) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 6th December, 1988, passed, in accordance with the provisions of article 368 of the Constitution of India, without any amendment, the Constitution (Sixth Amendment) Bill, 1988, which was passed by the Lok Sabha at its sitting held on the 30th November, 1988."

ASSENT TO BILL

[English]

Maternity Benefit (Amendment) Bill

SECRETARY-GENERAL: I lay on the Table the Maternity Benefit (Amendment) Bill, 1988 passed by the Houses of Parliament during the current session and assented to.

12.16 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

Fourteenth Report

[English]

MR. SPEAKER : The Committee on Absence of Members from the sittings of the House in their Fourteenth Report presented to the House on 6th December, 1988, have